

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**IA NOs. 196 & 197 OF 2016 IN**  
**DFR NO. 854 OF 2013**

**Dated: 24<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M.P. Power Management Co. Ltd. ....Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent (s)**

Counsel for the Appellant(s) : Mr. Manoj Dubey

**ORDER**

**IA NO. 197 OF 2016**  
*(Appl. for waiver of court fee)*

Issue notice to the first respondent returnable on 01.06.2016. Dasti,  
in addition, is permitted.

List the matter on **01.06.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**